

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:349  
ANSWERED ON:06.08.2013  
MPLAD FUNDS TO UTTARAKHAND  
Meghwal Shri Arjun Ram

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Government has urged the Members of Parliament to recommend for sanctioning funds from MPLAD scheme for reconstruction of Uttarakhand which has been damaged by natural calamity;
- (b) if so, the details of the funds allocated by Members of Parliament from MPLADS funds to the Government of Uttarakhand so far;
- (c) the manner in which the Uttarakhand Government proposes to utilise the funds;
- (d) whether the Government has issued any guidelines to Uttarakhand regarding utilisation of the funds; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND  
MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): Yes, Sir.

(b): As per information received in Ministry of Statistics & Programme Implementation upto 31.07.2013, 223 Members of Parliament have committed a total of Rs. 4930 lakh from Members of Parliament Local Area Development Scheme (MPLADS) funds towards works in calamity-affected areas of Uttarakhand.

(c) to (e): The funds will be utilised in accordance with the Guidelines of MPLADS. Only those works which are permissible under the Guidelines of MPLADS will be undertaken from MPLADS funds. The execution of the works will be undertaken by the State Government departments/agencies in accordance with the State Government technical, financial and administrative rules.